

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:213  
ANSWERED ON:27.08.2012  
EMPLOYEES PROVIDENT FUND ORGANISATION  
Nirupam Shri Sanjay Brijkishorilal

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the Employees Provident Fund Organisation (EPFO) funds which were invested in private sector, non- banking companies during the last three years and the current year and the returns received from these investments;
- (b) whether the EPFO's Chief Investment advisory body Finance and Investment Committee (FIC) has taken a decision to lower the maximum tenure for investment in private sector, non-banking companies to ten years;
- (c) if so, the details of the major decisions taken by the FIC along with the reasons therefor; and
- (d) the reaction of the Government thereto?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (d): A statement is laid on the Table of the House.